

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 167 of 2009

Dated: 3rd March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Tamil Nadu Newsprint & Papers Ltd.

... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant (s): Mr. V.M. Shiva Kumar

Counsel for the Respondent(s): Mr. G. Umapathy

ORDER

Mr. G. Umapathy, the learned counsel for the Respondent, filed the Written Submissions today. The learned counsel for the Appellant seeks some time to make his submissions.

Post the matter on **17.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Surekha/zaheer